

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.2540/2018

Wednesday, this the 30<sup>th</sup> day of January 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Mr. G K Agrawal  
IMS Campus, Gopalpur  
Budge Budge Trunk Road  
Kolkata – 700 143  
Age 57 years  
Designation  
Joint Wireless Adviser  
Regional Licensing Officer (Kolkata)

..Applicant

(Mr. Raunak Kamath, Advocate)

Versus

1. Union of India through the Secretary  
Through the Secretary  
Department of Telecom  
Ministry of Communications  
Sanchar Bhawan, 20 Ashoka Road  
New Delhi – 110 001
2. Mr. R B Prasad  
6<sup>th</sup> Floor, Sanchar Bhawan  
20, Ashoka Road  
New Delhi – 110 001  
Designation  
Joint Wireless Adviser  
(HQ) WPC Wing

..Respondents

(Mr. Subhash Gosain, Advocate)

**O R D E R (ORAL)**

**Justice L. Narasimha Reddy:**

Mr. Raunak Kamath, learned counsel for applicant submits that he has been instructed by the applicant to withdraw the O.A.

and he seeks permission. We grant permission to the applicant to withdraw the O.A. and the same is dismissed accordingly.

There shall be no order as to costs.

**( Mohd. Jamshed )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**January 30, 2019**  
/sunil/